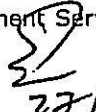


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Sh. C. Jagadeesan S/o Sh. Chandra Sekaran, Junior Judicial Assistant (EC- 29081551), shall retire from Government Service with effect from 31.08.2024 (Afternoon).

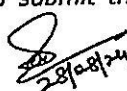
  
27/8  
(Sanjay Garg-I)  
Principal District & Sessions Judge (Hqs):  
Delhi.

48462 - 48507  
No. \_\_\_\_\_ /Admn-II/JJA-PF/Ret./2024

←  
Dated, Delhi the 28 AUG 2024

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, South-West District, Dwarka Courts, Delhi.
3. The Accounts Officer/AAO, Accounts Branch, South-West District, Dwarka Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
4. The Pay & Accounts Officer, through the concerned Accounts Branch.
5. Dealing Assistants - Seniority & Promotion / Transfer & Posting / A.C.R. Cell/ Vigilance Branch / Litigation Branch / General Branch / Computer Branch / Library & LAYERS Seat, Central & South-West District, Delhi/New Delhi.
6. The Leave Sanctioning Authority, South West District, Dwarka Courts, New Delhi.
7. The Pay Bill Clerk & Service Book Clerk, South West District, Dwarka Courts, New Delhi.
8. The Promotion Cell, Tis Hazari Courts, Delhi.
9. The Web-Site Committee and Hindi Section, Tis Hazari Courts, Delhi.
10. Dealing Official, Pension Cell, South West District, Dwarka Courts, New Delhi.
11. The District and Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, Tis Hazari Courts, Delhi.
12. Sh. C. Jagadeesan S/o Sh. Chandra Sekaran (EC- 29081551), JJA posted in Facilitation Centre, South-West District, Dwarka Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/ charges in possession with you along with all the physical/ hardware/ Login Password/ Software articles related to your dealing seat, if any occupied. Further you are also directed to process regarding surrendering of Govt. Accommodation, if occupied and submit the office ID Card to this office also.

  
28/08/24  
(Simmi Kapoor)  
Administrative Officer (Judicial) (Admn.-II)  
O/o Principal District & Sessions Judge (HQs):  
Delhi.